

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/2005/2312/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Malaya Deb,
Principal Judge,
Family Court, Cachar, Silchar

Dated Guwahati, the 6th April, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. FC/Sil/2022/338 dtd. 01.04.2022.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.04.2022, 07.04.2022 and 08.04.2022 along with station leave permission from the morning of 06.04.2022 till the evening of 08.04.2022**, has been granted. The Counsellor, Family Court, Cachar, Silchar and in his absence the Chief Judicial Magistrate, Cachar, Silchar and in his absence the in-charge Chief Judicial Magistrate, Cachar, Silchar shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/2005/2313-2313(A)/A, dated , 06-04-2022

Copy to

1. The Chief Judicial Magistrate, Cachar, Silchar.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rda